

# MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

## Special Programme for Advocates on eCourt Project (Online)

26.02.2022

### Schedule

Duration	Topic	Resource person
11.00 AM – 11.05 AM	> <b>Opening remarks</b>	Shri Ramkumar Choubey Director, MPSJA
11.05 AM – 11.15 AM	> <b>Overview of eCourts project</b> Introduction about eCommittee Role of Advocate as a Game Changer Key take aways of this training eCourts project getting Digital India Award, 2020	Shri Yashpal Singh Dy. Director, MPSJA
11.15 AM – 11.35 AM	> <b>Electronic Case Management Tools for Advocates</b>  > <b>eCourts related Websites</b> eCommittee website ( <a href="https://ecommitteesci.gov.in/">https://ecommitteesci.gov.in/</a> ) NJDG ( <a href="https://njdg.ecourts.gov.in/njdgnew/index.php">https://njdg.ecourts.gov.in/njdgnew/index.php</a> ) eCourts services ( <a href="https://services.ecourts.gov.in/ecourtindia_v6/">https://services.ecourts.gov.in/ecourtindia_v6/</a> ) District Court Websites ( <a href="https://districts.ecourts.gov.in/">https://districts.ecourts.gov.in/</a>	Shri Sharad Joshi XIV <sup>th</sup> Civil Judge, Jr. Div. Indore
11.35 AM – 12.00 Noon	> <b>How to get eCourts services 24 x 7</b> > Cause list/Judgments/Orders/Case Status > Automatic receipt of SMS and eMail on Court listing, SMS Push & Pull services > Benefits of registration of Advocates in Court CIS	Shri Aniruddha Jain VI <sup>th</sup> Civil Judge, Jr. Div. Morena
12.00 Noon – 12.30 PM	> <b>eCourts services mobile app for Advocates</b> Case Management: Get Case status/causelist/orders My Cases/ Export and Import QR scan option and its utility for Advocates	Shri Manish Singh Thakur Secretary, DLSA Jabalpur
12.30 PM – 12.45 PM	<b>TEA BREAK</b>	

12.45 PM – 01.05 PM	<ul style="list-style-type: none"> <li>➤ <b>Service Delivery in Court Complexes:</b> eSewa Kendra Kiosks Digital display boards Other eServices: Online certified copies</li> </ul>	Shri Samresh Singh V <sup>th</sup> District & Addl. Sessions Judge Bhind
01.05 PM – 01.35 PM	<ul style="list-style-type: none"> <li>➤ <b>eFiling - the digital online filing process</b> Registration of Advocate in eFiling website. Steps to eFile a case. Advantages of eFiling Case portfolio management Know the case status any time</li> </ul>	Shri Nimish Raja Dy. Registrar, NGT, CZB, Bhopal
01.35 PM – 02.00 PM	<ul style="list-style-type: none"> <li>➤ <b>Virtual courts</b> - Payment of online fine</li> <li>➤ <b>ePayment</b> portal of court fee, Fine, civil deposits.</li> <li>➤ <b>NSTEP</b> - National Service and Tracking of Electronic Processes</li> </ul>	Shri Ravi Zarola Secretary, DLSA Alirajpur
02.00 PM – 02.20 PM	<ul style="list-style-type: none"> <li>➤ <b>How to scan the document and make PDF</b></li> <li>➤ <b>Making Accessible PDFs</b></li> <li>➤ <b>Uploading documents</b></li> </ul>	Shri Devrath Singh Civil Judge, Sr. Div., Junardeo, Dist. Chhindwara
02.20 PM – 02.45 PM	<ul style="list-style-type: none"> <li>➤ <b>How to appear in Video Conferencing</b></li> <li>➤ <b>Help desk for Advocates</b></li> <li>➤ <b>Help Manuals &amp; Videos in Regional Languages</b></li> </ul>	Shri Krishna Agrawal VII <sup>th</sup> Civil Judge, Sr. Div., Ratlam

**Director  
MPSJA**

<https://www.youtube.com/watch?v=rwQufO9G3JA>